

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

C.P. No. 591/2017
O.A. No. 1575/2012

New Delhi, this the 9th day of October, 2017

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

S.P. Sharma,
S/o Late Shri Ram Swaroop Sharma,
R/o House No.1110, Gali No.1,
Gular Road, District Aligarh. .. Petitioner

(Petitioner in person)

Versus

Ms. Aruna Sundararajan,
Chairman & Secretary,
Telecom & IT,
Sanchar Bhawan,
20, Ashoka Road,
New Delhi. .. Respondent

(By Advoate : Shri J.P. Tiwari)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

Heard both the sides.

2. It is admitted that the respondents have disposed of the appeal of the applicant vide order dated 26.07.2017 and a copy of the same is produced by the petitioner himself today.

3. In the circumstances and in view of substantial compliance of the orders of this Tribunal, the CP is closed and notice is discharged. However, the petitioner is at liberty to question the orders now passed by the respondents, if he is still aggrieved, in accordance with law. No costs.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

/Jyoti /